## GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

STARRED QUESTION NO:64
ANSWERED ON:04.08.2011
LEADERSHIP DEVELOPMENT PROGRAMME FOR MINORITY WOMEN
Ajmal Shri Badruddin

## Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government had invited proposals from Non- Governmental Organisations / Institutions for implementation of the Scheme, 'Leadership Development of Minority Women';
- (b) if so, the details thereof;
- (c) whether the Government has sought comments from the State Governments/ Universities such as Aligarh Muslim University and Guwahati University on this project/scheme;
- (d) if so, the details thereof alongwith the response received thereon;
- (e) whether the proposals for implementation under the scheme have been finalised; and
- (f) if so, the details thereof and if not, the reasons therefor?

## Answer

## MINISTER OF MINORITY AFFAIRS (SHRI SALMAN KHURSHID)

A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No.64 asked by Shri Badruddin Ajmal regarding Leadership Development Programme for Minority Women to be answered on 04.08.2011.

- (a): Yes, Madam.
- (b): Expression of Interest (EOI) inviting proposals from organisations/ non-governmental organisations/ institutions was advertised in leading newspapers on 5th March, 2010. Several proposals were received. On the basis of laid down criteria and qualifying requirements, 183 organisations were short listed.
- (c) and (d): Comments were not sought from universities including Aligarh Muslim University and Guwahati University. Only the State Governments/UT administrations were requested to verify and comment, inter alia, on the projects submitted by 165 organisations working in their respective States/ UTs. Comments were received from the States of Rajasthan, Arunachal Pradesh, Bihar, Manipur, Madhya Pradesh, Andhra Pradesh, Assam, Haryana, Uttrakhand, Tamil Nadu, Maharashtra, Gujarat and Kerala. Based on the comments received, proposals of 52 organisations were approved.
- (e) and (f): Due to certain ambiguity and infirmity in the Expression of Interest, which were noticed later, the entire process and the action taken in terms of the advertisement have been cancelled and scrapped by the competent authority.